

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/76/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 3rd January, 2023.

Sub:- **Station leave permission.**

Ref:- No. HC(IB) –VIG/01/2022/ Dated the 23rd December, 2022.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh has been granted **station leave permission from 24.12.2022 till the morning of 03.01.2023.**

A senior Judicial officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/77-78/A, dated , 03-01-2023

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)